

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TP (HC) /54 & 55/CAA/2017  
NAME OF THE TRANSFEROR : BOVIAN HEALTH CARE PVT LTD  
NAME OF THE TRANSFERRE : GLOBION INDIA PVT LTD  
UNDER SECTION : 230**

| S.No. | Name (in Capital)  | Represented by            | Signature           |
|-------|--|---------------------------|---------------------|
| 1.    | S.P.MURALI KRISHNAN<br>9446174480<br>spmurali.2007@gmail.com | Counsel for<br>petitioner | S.p.murali Krishnan |

**ORDER**

Counsel for petitioner present and stated that the report of Official Liquidator is awaited. At request time enlarged. Put up on 13.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**